

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 4758
TO BE ANSWERED ON 29TH MARCH, 2023**

BSNL PERSONNEL

4758. SHRI NATARAJAN P.R.:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is aware that the retirees whose date of birth falls on the next day (first day of the following month) of superannuation were retired without their due annual increment in Bharat Sanchar Nigam Ltd. (BSNL);
- (b) if so, the details thereof, year/telecom circle-wise;
- (c) whether the grant of notional increment w.e.f. first day of the following month of their retirement which counts for pension benefit is under consideration of the Government; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) For drawing increment, an employee is required to be on duty on the day on which the increment falls due. Therefore, no increment is due to BSNL employees whose date of birth falls on the next day (first day of the following month) of superannuation, as they cease to be in service on the day on which the increment falls due.

(c) & (d) No such proposal is under consideration in the Department of Telecommunications (DoT). As per Department of Personnel & Training (DoPT) Office Memorandum dated 03.02.2021, an employee would not be entitled to draw any increment, if it falls due after the date of retirement, be it on the next day of retirement or sometime thereafter.
